

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:4027  
ANSWERED ON:17.12.2014  
ANALYSIS ON MPLADS FUNDS  
Rao Shri Rayapati Sambasiva

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether any analysis has been done of the MPLADS funds to rural and urban areas;
- (b) if so, the details thereof and the major works done in rural and urban areas under MPLADS during each of the last three years and the current year, area-wise;
- (c) if not, the reasons therefor;
- (d) the details of the MPLADS funds lying unutilised and the reasons therefor, MP-wise; and
- (e) the steps taken to ensure that MPLADS funds are exhausted in the same financial year for various development works in the constituencies?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION,  
MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE FOR MINISTRY OF OVERSEAS  
INDIAN AFFAIRS [GENERAL (Dr.) V.K. SINGH (Retd.)]

(a) to (c): No, Sir. However the Ministry of Statistics and Programme Implementation has undertaken third party physical monitoring of the MPLADS works in selected districts through independent agencies. In the last three years, 100 districts were covered in the physical monitoring wherein the independent monitoring agency [Agricultural Finance Corporation Limited (AFC)] took a sample of total 5615 works costing Rs.412 crore. AFC in its report concluded that about 82% works were in the Rural Areas and 18% works were in the Urban/Semi Urban areas. The share of rural and urban area in aggregate cost was 78% and 22% respectively.

(d) & (e): The Guidelines on MPLADS stipulate that all recommended eligible works should be sanctioned within 75 days from the date of receipt of the recommendation, after completing all formalities. The District Authority shall, however, inform MPs regarding rejection, if any, within 45 days from the date of receipt of recommendations, with reasons thereof. The time limit for completion of the works should generally not exceed one year.

The funds under the MPLADS are non-lapsable, both at the end of the Union Government and at the end of the District Authority i.e. the unspent balances of a particular year are utilized in the subsequent year (s). In view of the nature and dynamics of the scheme, the unutilized balances, which also include interest accrued, are bound to exist at any given point of time and utilisation of MPLADS funds in the same financial year is not feasible.

MP-wise release and utilisation details as furnished by the District Authorities are available on the website of the Ministry of Statistics and Programme implementation.